

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**RP No.2 of 2014 in**  
**Appeal No.165 of 2012**

**Dated : 18<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Review Petitioner**  
**Appellant**

**Versus**

**Central Electricity Regulatory Commission & Anr.**  
**.....Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. K.S. Dhingra for R.1**

**ORDER**

Mr. Dhingra, the learned counsel undertakes to file Vakalatnama on behalf of the Central Commission and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 01.03.2014 after serving copy on the other side.

Post the matter for hearing on **07.03.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/pr